

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

MISCELLANEOUS APPLICATION NO.170/00604/2019
IN
OA. NO.170/01697/2018

DATED THIS THE 25TH DAY OF SEPTEMBER, 2019

**HON'BLE DR. K.B.SURESH
HON'BLE SHRI C.V. SANKAR**

**...MEMBER(J)
...MEMBER(A)**

1. All India Institute of
Speech and Hearing,
"Naimisham"Campus,
Manasagangotri,
Mysore – 570 006.

Rep. by its Director & anr.

.....Respondents

(By Shri .S. Sugumaran, Standing Counsel for Respondents)

V/s

Mrs. Shakuntala L. Gowda,
Aged about 35 years,
W/o Ramesh Nandagoan,
Working as Staff Nurse,
E.N.T. Department,
Office of the All India Institute of
Speech and Hearing,Manasagangotri,
Mysore – 570 006.

.....Applicant

(By Shri Ranganatha S. Jois, Advocate)

O R D E R (ORAL)

HON'BLE DR.K.B.SURESH **...MEMBER(J)**

Heard. The respondents have filed this MA for extension of time by three months to comply with the order dated 21.06.2019 in OA.No.1697/2018.

2. Time extended by two months. MA allowed to this extent. No costs.

(C.V. SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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Annexures referred to by the Applicant in OA.No.1697/2018

Annexure A-1: Copy of the selection order dated 7.7.2009.

Annexure A-2: Copy of the appointment order dated 5.8.2009.

Annexure A-3: Copy of the duty reported dated 24.08.2009.

Annexure A-4: Copy of the OM dated 19.11.2008.

Annexure A-5: Copy of the communication dated 31.8.2017.

Annexure A-6: Copy of the order dated 18.2.2009.

Annexure A-7: Copy of the communication dated 13.1.2017.

Annexure A-8: Copy of the communication dated 31.3.2009.

Annexure A-9: Copy of the communication dated 6.9.2017.

Annexure A-10: Copy of the representation dated 22.11.2013.

Annexure A-11: Copy of the representation dated 20.6.2016.

Annexure A-12: Copy of the representation dated 3.1.2017.

Annexure A-13: Copy of the communication dated 21.7.2017.

Annexures referred to by the Respondents in the Reply

Annexure R-1: Offer of appointment dated 5.8.2009.

Annexure R-2: Joining Report dated 24.8.2009.

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